

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 337/2003 in OA 1836/2003

New Delhi. this the 22nd day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan. Vice-Chairman (J)  
Hon'ble Sh. V.K.Majotra, Member (A)

Dr. S.K.Sharma (Retd)  
Drug Inspector  
R/o Flat No.E-12. Delhi Citizens Society  
D.C.Chowk, Sector - 13, Rohini, Delhi - 110 085.

...Petitioner

(By Advocate Sh. G.S.Lobana)

V E R S U S

Smt. Shailja Chandra  
Chief Secretary  
Govt. of NCT of Delhi  
Delhi Sachivalwa  
New Delhi - 110 002.

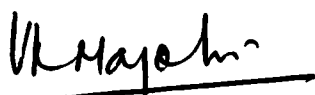
...Respondents

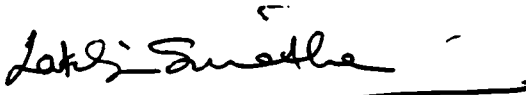
O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We find that necessary orders in terms of Tribunal's orders dated 25-7-2003 in OA 1836/2003 have not to be passed by the alleged contemnor/respondent No.1 but by other respondents in the OA.

2. In the circumstances. CP 337/2003 is dismissed as not maintainable.

  
(V.K.Majotra)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

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